

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 222
Co.Appeal 138 of 2020

Order under Section 58 & 59 Co.Act, 2013

IN THE MATTER OF:

Pratik Himanshubhai Bhatt
V/s
Radha Krishna Reality Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.
For the Respondent : Mr. Harmish Shah, Adv.

ORDER

Pleadings are complete.

Matter stands adjourned for hearing to 21.04.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)